

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9964 OF 2020

PETITIONER

INDUS TOWERS LIMITED, 8TH FLOOR,
VANKARATH TOWERS, N H BYPASS,
PALARIVATTOM, KOCHI-24 REPRESENTED BY ITS HEAD LEGAL,
RAJ KUMAR PAVOTHIL, S/O. NARENDRAN,
AGED 41 YEARS, INDUS TOWER LIMITED ,
8TH FLOOR, VANKARATH TOWER,
COCHIN NH BYPASS, PALARIVATTOM,
EDAPALLY POST, ERNAKULAM-682024

BY ADVS. SRI.KRISHNA PRASAD S. (K/736/98) (K-99) ,
SMT.SINDHU S.KAMATH (K/1514/98) ,
SMT.ROHINI NAIR (K/1407/2019) ,
SMT.SNEHA MANJOORAN (K/2356/2019) ,

RESPONDENTS

1. THE DISTRICT COLLECTOR, COLLECTORATE,
ERNAKULAM-682030.
2. THE STATION HOUSE OFFICER ,
PERUMBAVOOR POLICE STATION, PERUMBAVOOR P.O. ,
ERNAKULAM DISTRICT-695121.
3. THE DISTRICT POLICE CHIEF, ERNAKULAM (RURAL) ,
TEMPLE ROAD, THOTTAKKATTUKARA,
ALUVA, ERNAKULAM DISTRICT, - 683108

R1-3 BY SRI.K.P.HARISH, GOVERNMENT PLEADER SRI.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

Admit.

The learned Government Pleader takes notice for the respondents.

There will be an interim order directing respondents 2 and 3 to ensure that no obstruction is caused to the petitioner while carrying out the work, which is required of him in terms of Exts.P2 and P4.

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT-P1: A TRUE COPY OF THE ORDER DATED 23-03-2020, G.O.(MS)
NO.49/2020GAD

EXHIBIT-P2: A TRUE COPY OF THE COMMUNICATION DATED 24-03-2020

EXHIBIT-P3: A TRUE COPY OF THE APPLICATION DATED 04-04-2020

EXHIBIT-P4: A TRUE COPY OF THE COMMUNICATION DATED 01-05-2020
FROM DEPARTMENT OF TELECOMMUNICATIONS

EXHIBIT-P5: A TRUE COPY OF THE RECEIPT DATED 06-05-2020, ISSUED
FROM THE 2ND RESPONDENT